

M/s. Aotanyam Rath
A. Ch. Rath

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A.No..... 663 1995

663

.1995.

..... P. J. R. Sekhars, Applicant (s)

Versus

..... versus

Sr. No	Date	Orders	Office note as to action (if any) taken on order
1	16.11.95	<p>Registers Registers</p> <p>No grounds to interfere at this stage. Permitted to withdraw the petition with liberty to approach the Tribunal whenever cause arises.</p> <p>VICE-CHAIRMAN MEMBER (ADMINISTRATIVE)</p>	<p>9-9-95 05 R3-50/- No. 808 933106 has been filed.</p> <p>Sub 15/41.</p> <p>The applicant has filed this application u/s 19 of CAT Act, 1985. He has challenged the order of suspension vide Annexure - II.</p> <p>Sub 15/11</p> <p>This application may be placed before Registrar for registration.</p> <p>Sub 15/11</p> <p>Sub 15/11</p> <p>S. D 15.11.95</p>